26

Wrong news of Babu Jagjivan Rams death on All India Radio

*24. SHRI GAYA CHAND BHUYANt

DR. BAPU KALDATE:

Will ihe Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a f^{ac}t that the early morning bulletin of the All India Radio on 4th July, 1986 carried the news item about the demise of Babu Jagjivan Ram;

(b) whether Government have conducted an enquiry in this regard; and

(c) if so, th_0 names of the concerned officials ^held responsible for this lapse and ihe, action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GAD-GIL): (a) The news of the passing away of Babu Jagjivan Ram was broadcast as a flash in the 0600 hrs. Hindi bulletin on J Lily 4, 1986. It was the first item in t'ne 0605 hrs. English bulletin on the same day. Soon thereafter AIR learnt that the information regarding the death of Babu Jagjivan Ram was not correct. Therefore, the news was contradicted with regret in the Hindi bulletins at 07.00 hrs. and 0800 hrs. and in the 0810. hrs. English bulletin.

(b) and (c) An enquiry into this matter is being conducted.

SHRI GAYA CHAND BHTJYAN: Mr. Chairman. Sir, this is not the first time that this lapse has been committed by this Department. First, when the great leader, Shyama Prasad Mukherjee died, it was broadcast after ten hours; it was kept hidden fo,- ten hours. At another time it broadcasted death of the great leader, Jayaprakash Narayan. Again this thing has happened.

SOME HON. MEMBERS: You did it.

SHRI GAYA CHAND BHUYAN. Yes, I am telling regarding the inefficiency of the Department. (Interruptions) Also, there was the delay in the announcement of Smt. Indira Gandhi's death. Again this thing has happened. And the most interesting part of it is that the hon. Prime Minister, when he was going to Mauritius, got that news and hurried to the hospital. Who is that man? It is not the PIO who is now blamed for it. The PIO is not blamed for it but some other person who told the Prime Minister that Babu Jagjivan Ram was dead. Therefore. I want to know who that person is. After that the PIO informed the Broadcasting Department for broadcasting it. Who is that man? I want to know it from the Prime Minister. Who is that man who informed the Prime Minister regarding Babu Jagjivan Ram's death?

SHRI V. N. GADGIL: Sir, the quest<cn relates to AIR, and $_{a}s$ far as I am concerned and the Ministry i_{s} concerned. T can reply only to this, as to how AIR came to broadcast, and that i_{s} precisely under enquiry. Who informed, who took the news, who sent it to the news room, who edited, who permitted—these are the matters which I hav_e to investigate. So, if any such question is asked, T can only say, "Let the enquiry be over and then I can react to it."

SHRI SURESH KALMADI: The enquiry should not take more than one day. These are all delaying tactics of the Government. (*Interruptions*)

MR. CHAIRMAN: Second supplementary, Mr. Bhuyan. Anybody else who speaks will lose his opportunity to put his supplementary.

SHRI GAYA CHAND BHUYAN: I would like to know whether the enquiry as stated by the hon. Minister is just a formal thing. Always these things go on, and after some time it is just forgotten, and the real man who is the culprit, is promoted. So. Sir. T would like to know whelher the hon. Minister will tell speoifically. when such an important thing has happened, why the enquiry is not yet over by this time and how much time it will take. (Interruptions)

 $[\]dagger$ The question was actually _asked on the floor of the House by Shri Gaya Chand Bhuyan.

MR. CHAIRMAN: If you all speak, there will be no opportunity for the Minis, ter to speak. Therefore, allow him to speak.

SHRI DIPEN GHOSH: I a'so have a submission that this is a serious question. There should be no laughter or this type of amusing which is going on in this.] eppose and object to it. It is not a question of amusing. Mr. Ghafoor, Mr. Buta Singh and Mr. Makwana were seen jeering. (Interruptions)

MR. CHAIRMAN: I am on my legs. It is a serious matter, and that is why I cut short the previous question and gave Ihe opportunity. But it is you Members -who are making it a sort of unimportane question. Both the sides, I say, the other side also. You also do it.

Now the Minister will answer.

SHRI V. N. GADGIL; Sir, I respectfully agree that it is a serious matter. All I can say at this stage is that on that day I happened to be abroad. On the llth, 1 came back. As soon as I came back. the enquiry was set in. Various aspects of 1hat incident haVe to be gone into.

थी राम अँवंधेज्ञ सिंह : एक आदमी का पता लगाता है कि किस आदमी ने समाचार दिया और और इसको पता लगाने में आपको (क्टबधान)....

MR. CHAIRMAN: All of you, sit down please. If the hon. Member goes on interfe-ing like this. I will have to take action.

Mr. Minister please go ahead (Inierruptions) No side comments please.

SHRI V. N. GADGIL: I would like to go into this question-it is a serious question-not merely with regard to fixing the responsibility but what should be done as to procedure so that such incidents do riot recur. I have myself gone through the various instructions that were previously laid down, and I have come to a tentative conclusion that there are some lacuane. Separate instructions are necessary for Doordarshan. For example, also find that there are specific instructions on hew the voracity or otherwise of the news

should be confirmed in the case of certain dignitaries. There are no guidelines on how it should be checked in the case of other persons. So. all those aspects have to be gone into, and merely the enquiry should not be confined to fixing responsibility in this particular incident. Therefore, I would like to go into it very deeply since all the hon. Members agree it is a serious matter.

डा. बाप कालवाते : अध्यक्ष महोदय. इन्कवायरी का मामला आपका किल्ने दिन चलेगा. यह हमको तो पता नहीं है लेकिन...

If you really feel that it is so serious. 1hen, the enquiry should also taken place seriously and it should be completed as early as possible.

हमको सबसे बड़ा डर यह जगता है कि इसमें किसी को स्कोधंग्रोट बनाने का प्रयास चल रहा है यह बात हम आपको स्पष्ट कर दते हैं।

(Interruptions). Don't get agitated.

MR. CHAIRMAN: Government Business should not be interfered with the Question.

डा. बाप रुल्विते : मैं कहता हु एक बात तो माफ ही कि सरकार ने बाप जी जी रका के लिए और उनके उत्पर ध्यान रखने के लिए मिनिस्टी को कहा था कि 24 आवर्स दिजिलेंस रखें.

So. is it not the responsibility of the Government.....

MR. CHAIRMAN: Question Hour is over

SHRI SURESH KALMADI: Sir, we want Half-an-Hour Discussion on this Ouestion.

MR. CHAIRMAN: You can make an application and the Chair will consider it on merits.

Now, we will take up Papers to be Laid On the Table